

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION No. 177

TO BE ANSWERED ON DECEMBER 11, 2018

LAND FOR PUBLIC TOILETS

No. 177

DR. UDIT RAJ:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the competent authority for allotment of land to public and private agencies for construction of public toilets in the National Capital Territory of Delhi (NCT);
- (b) the details of proposals received by the competent authority for such construction during the last three years; and
- (c) the status of allotment of land for each of these proposals?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)

(a) to (c) The Delhi Development Authority (DDA) has informed that it allots land only to Government agencies in Delhi and that against the request of 5921 seats of public toilets it has issued No Objection Certificate for construction of 5917 seats to Delhi Urban Shelter Improvement Board. The Land and Development Office, Ministry of Housing and Urban Affairs, has not received any such request.

.....